

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 290 of 2013

Dated : 24th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

ESP Urja Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 291 of 2013

Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 292 of 2013

Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal

Counsel for the Respondent(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo for R.2

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri for R.1

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri for R.1

Appeal No. 236 of 2013

Gujarat Urja Vikas Nigam Ltd.

..... Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Advocate

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Mr. Ramanuj Kumar
Mr. Surjendu Sankar Das
Mr. Siddharth Agarwal for R.2
Mrs. Shikha Ohri for R.1

ORDER

We have heard Mr. Soparkar, the learned Senior Counsel for the Appellant in Appeal Nos. 290, 291 & 292 of 2013 for some time.

Post these matters for further hearing on **8th & 9th July, 2014 at 12.30**

P.M. & 4.00 P.M.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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